

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 17th December, 2019.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh will not hold court on 18.12.2019 and Single Bench of Hon'ble Mr. Justice Kh. Nobin Singh will also not hold court on 18.12.2019 as His Lordship will be on leave.

Further, it is also informed that Division Bench comprising of **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice M.V. Muralidaran** shall be constituted on **18.12.2019**.

By orders etc.

Sd/-

REGISTRAR (Judl)
HIGH COURT OF MANIPUR.

Imphal, the 17th December, 2019

No.HCM/1/96/BENCH/ 27608-28

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Administration & Vigilance, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Law Assistants, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

For kind information and circulation to the learned members

N. Panen 17.12.19

REGISTRAR (Judl)
HIGH COURT OF MANIPUR.